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BENGAL DISTRICTS ACT, 1864

4 of 1864

[20th April, 1864]

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An Act to amend Act 21 of 1836. Preamble. Whereas it is expedient to amend Act 21 of 1836; It is enacted as follows

1. Lieutenant-Governor may alter limits of existing zilas :-

It shall be lawful for the Lieutenant-Governor 1* * * * from time to time to alter the limits of existing zilas in any part of the ²[States] ³ [to which this Act extends]

1. The words "of Bengal" om by the Indian Independence (Adaptation of Bengal and Pubjab Acts) Order. 1948.

2. Word subs, for the word "Provinces" by the Adaptation of Laws Order, 1950.

3. Words subs for the words "subject to the control of the said Provincial Government" by the Indian Independence (Adaptation of Bengal and Punjab Acts) Order, 1948.